GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:5114
ANSWERED ON:27.08.2010
CORRUPTION IN CGHS
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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of the cases of corruption in CGHS registered by CBI during the last three years;
- (b) the number of officials/staff found in the corruption cases; and
- (c) the action taken by the Government against such officials/staff?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

- (a) No case of corruption has been registered by CBI in any CGHS cities except in CGHS, Hyderabad during the last three years. CBI Hyderabad had registered a total of six cases during the last three years. The details are as under:-
- (i) CGHS cards section 2008;
- (ii) Tender irregularities for appointment of local chemist 2007-2009;
- (iii) RC 4 (A) Care hospital and unknown officials of CGHS;
- (iv) PE 3 (A) Complaint by M/s. CDR Hospitals;
- (v) PE 4 (A) Empanelment of hospitals and rates; and
- (vi) Tender irregularities 2009-11.
- (b)&(c) CBI has submitted its report in respect of two cases, in which it has suggested remedial measures to be taken.